

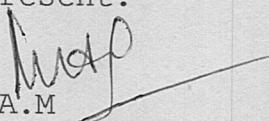
7.3.2006

Hon'ble Mr. A.K. Bhatnagar, J.M

Hon'ble Mr. A.K. Singh, A.M

None is present on behalf of the applicant even in the revised call. On the previous date also i.e. 21.12.2005, none was present for the applicant. It is also ~~find~~ ^{found} that no R.A. has so far been filed by the applicant in this case. Sri S. Singh, Senior Standing Counsel for Govt. of India submits that similar matter\$ in O.A.No.371/04, 370/04, 372/04, 440/04, 501/04 and 417/04 have already been dismissed by this Tribunal. Under the circumstances, it appears that the applicant is not interested in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

Sri K.P. Singh counsel for the respondents NO. 3, 4 and 5 and Sri S. Singh, Senior Standing Counsel for Govt. of India are present.


A.M


J.M

Manish/-